

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. C.P.(IB)-147(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: QREX Flex Private Limited
VS
Ramasigns Industries Limited

Appearance:

For the Petitioner: C.S. Vinit Nagar appeared, however did not
mark appearance.

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Ld. Company Secretary for the Petitioner submits that the service affidavit has been filed on 04.04.2024 which is lying under scrutiny. Therefore, we are unable to confirm the service on the Respondent.
2. Petitioner is directed to follow up with the registry and ensure the availability of the service affidavit on record. List on **20.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)